

Affidavit to be Furnished by the canaddate alongwith Nomination Paper Before the Returning Officer

For election to Bher. Viden Job (name of the House)
From Mohani Y. a. (. 204.). Constituency (Name of the Constituency)

	Linu-triest	anti-jan distribution Const	ittle ne y mane ty me	Turan art 177
1.Sang	ita. kumasi wadau	gharwife of Joy endou	kumasi	
Aged3	6 years, resident of O	asauti, Mohaniyamention	full postal address), a ca	alidate at the alass
Election,	do hereby solemnly affirm	and state on oath as under-		
(srike ou	whichever is not applical	ole)		
(1) 1 am	candidate set up by-R-	I.D(name of the	solitical party) / am cont	esting as an
Indep	endera candidate.			
(2) Detai	is of PAN and status of	filing of lucome tax return :		
SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-lax return has been filed	Total income shown in Income Fax Return (in Rupees)

01 04/221 59 0 (67)

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Fux Return (in Rupees)
1.	Sell SANGITA KUMARI	JIVPK 5950A		
2.	SPOUSO JAYENDRA KUMAR			
3.	Dependent I ISHITA PRIYDARSH	1		
4.	Dependent 2 PRTYUSH PRATHE	107		
5.	Dependent 3			

(3) The following case(1) is are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	MIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	-
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	_

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	WIL	
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	_	-

(e)	Punishment imposed :		AA.
		The second second	

(5) That I give hereta below the details of one assets (movable and inamovable etc.) of myselimy spouse and all dependents:

A. Details of movable assets : (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	5,000/-	5000/-	HIL	NIL	AHA
(II)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1,00000/	75000f	Nit	MIL	MIA
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	MIL	NIL	NIL	AIN
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	5,00,000/ Policy No - 593744856	10,00000/- Blity No- D592161323 D592104132 3592104132		NIL	иіД.
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	VII TE'00000	NIL	NIL	NiL	97 W
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	BR-01 FF-0010	BR-CIPE 3	Nil	NIL	NU
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold-140 877 Silver- 52 977 RS 7,00000/	Apr —	MIC	MIL	NA

(viii) Any other assets such as value of Chims/interest	11.5	-		
(ix, Gross Total value	40,37,000/	27,80,000/	· NA	NA

B. Datails of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
 2. Each land or building or apertment should be mentioned separately in this format.)

S. No	Description	Self	Spause	Dependent-1	Dependent-2	Dependent-3
(1)	Agricultural Land Location(s) Survey number(s)	NIL	Plot No. 967	MIL	MIL	NA
	Area (Total measurement in acres)	#HL	0.30Acre	MIL	WIL	
	Whether inherited property (Yes or NO)	MIL	No	MIL	NIL	
	Date of purchase in case of self acquired property	MIL	-	NIIL	NIL	
	Cost of Land (in case of purchase) at the time of purchase	MIL	145000/-	NIIL	NIL	
	Any investment on the land by way of development, construction etc.	NHL	MIL	MIL	NIL	
	Approximate Current market value	MIL	145000/-	NIL	MIL	
(H)	Non-Agricultural Land Location(s) Survey number(s)	Bhabhua OkhataNo 114 Phinesa - 353 OkhataNa 263	NIL	NIL	NIL	
	Area (Total measurement in sq. ft.)	60 4.5 D	MIL	NIL	MIL	
	Whether inherited property (Yes or NO)	-	MIL	NIL	MIL	
	Date of purchase in case of self acquired property	(D) 17-6-2020		MIL	NIL	
	Cost of Land (in case of purchase) at the time of purchase	RS 1,26000/.		NIL	NIL	
	Any Investment on the land by way of development, construction etc.		PHIL	NIL	NIL	
	Approximate Current market value	3100000/-	Ant	NIL	NIL	
(Sil)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL	
	Built up Area (Total measurement in sq. fl.)	MIL	KIIL	WIL	NIL	

	Whether inherited property (Yes or NO)	rate	MIL	MIL	NHL	
	Date of purchase in case of self acquired property	MIL	TVIL	NHL	PHIL	
	C ast of property (in case of prechase) at the time of prechase	1 H4	WHI	MIL	NHL	
	Any Investment on the property by way of development, construction etc.	MIT	WILL	UTIL	MHL	
	Approximate Current market	MIL	144	MIL	MIL	
(hv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	O asouti Khata No-11t Khesaa No 353	KesharEnclar Flat No. 304 RPS More. Au	PAIL T	MIL	
	Area (Total measurement in sq. ft.)	1960 54- 11-	1396 51-14	MIL	MIL	
	Bullt up Area (Total measurement in sq. ft.)	1960 59.51	-	NIL	MIL	
	Whether inherited property (Yes or NO)	NO	No	MIL	MIL	T. PER
	Date of purchase in case of self acquired property	_	03-08-2018	NIL	MIL	
	Cost of property (In case of purchase) at the time of purchase		4700000/-	MIL	NIL	
	Any Investment on the land by way of development, construction etc.	under const- ruction		MIL	NIL	
	Approximate Current market value	-		NIL	WIL	
(v)	Others (such as interest in property)	-		MIL	NIL	
(vi)	Total of Current Market Value of (I) to (v) above	5,00,000/	50,00,000/	MIL	MIL	

(6) I give kerein below the details of liabilities: dues to public financial institutions and government:-(Note: Pieuse give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(1)	Loax or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	3700000/ 501, Patna - A/C 379059228 ASIO,00000/ ICICI SINCE	ST NIL	NIL	
	Loss or dues to any individuals/ Entity other than mentioned in (i) above. Namo(s) Amount outstanding Nature of loan	Ral 3,00000/ Bihar Vidhan Sabha, Motor vehile	0003773628	217	NLL	

- 8	A-17 other liability					
	Grand total of Habilities	Rs1300000/	Rs 4700000/	JHA	MHL	
(ii)	Cover nament Dues: Dues to departments dealing: with government excoramodation	NIL	MIL	NH	NIL	
	Dues to departments dealing with supply of water	MIC	MIL	NIL	MIT	
	Dues to departments dealing with supply of electricity	444	AHL	MIT	MIL	
	Dues to departments dealing with supply of telephones/mobiles	AHL	MIL	HH	Nu	
	Dues to departments dealing with government transport (including aircrafts and Irelicopters)	MIL	WHL	MIL	NIL_	
	Income Tax Dues	NIL	NIL	NIL	NIL	
	Wealth Tax Dues	MIL	MIL	NIL	NIL	
	Service Tax Dues	MIL	NIL	NIL	NIL	
	Municipal /Property Tax Dues	nice	NIL	NIL	NIL	
	Sales Tax Dues	NIL	NIL	NIL	NIL	
	Any other dues	NIL	NIL	NIL	NIL	
	Grand total of all Govt. dues	NIL	MIL	NIT	NIL	

(7) Details of profession or occupation:

a Self..... Rusiness

b. Spouse 10. 506

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smi./Kum. SANGITA KUMAR 1
2.	Full postal address	Dasauti, Mohaniya, Dost-Kaimur-
3.	Number and Name of the constituency and state	204, mohaniya.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Rostovya Janta Dal
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NA

		urt (s) have taken cognizar			100	NA				
5.	P	PAN of			Year for which last Income Tax Return filed			Total Income Shown		
	(a) Candidate									
_		Spause:						_		
_	(0)	Dependents	must be					5		
6.	Details of Assets and Liabilities in rupees									
		Description	Self	Spo		Dependent-1	Depende	ent-II	Dependent-III	
۸.		Moveable Asset (Total value)								
В.		Immovable Asset								
1	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)								
	(ii)	Approximate Current Market Price of Asset (Total Value)								
7		Liabilities								
		(i) Government dues (Total)								
		(ii) Loans from Bank, Financial Institutions and others (Total)			A 11					
3.	((ghest educational qualific Give details of School / Un urse) (Name of the School	iversity ed	lucation w	ith f	full form of the	certificat	e/ dipl	oma/ degree	

Management	
VERIFICATION	
I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are to test of my knowledge and belief, no part of it is false and nothing material has been concealed the lecture that: (a) there is no case of conviction or pending case against me other than those mentioned in items: (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned bove.	and 4 above:
Verified atday ofday	201

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Outly Cummissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not a plicable", as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and neatly.